

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 127 of 2017 in
DFR No. 262 of 2017**

Dated: 14th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Kerala State Electricity Board Ltd.

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Jai Mohan
Mr. Jayant Malik

Counsel for the Respondent(s) : -

ORDER

**IA No. 127 of 2017
(Appl. for condonation of delay in filing the appeal)**

Issue notice on the I.A. No. 127 of 2017 (Appl. for delay in filing) to the Respondents returnable on 04.05.2017. Dasti, in addition, is permitted.

List the matter on **04.05.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

pr/vt